

Sabha on the 13th March, 1968 and state what action has been taken by Government against the police officials found responsible for the New Year's Eve incidents in Connaught Circus, New Delhi on the finding of the enquiry in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : On the basis of the findings of the enquiry conducted by the Additional District Magistrate into the New Year's Eve incidents in New Delhi, departmental action is being taken against 39 Delhi Police Officials.

STRIKE BY CENTRAL GOVERNMENT EMPLOYEES

567. **DR. (MRS.) MANGLADEVI TALWAR :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Government employees have decided to go on strike shortly on account of differences on arbitration of their demands; and

(b) if so, what steps are being taken to avert the strike ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) There have been reports of certain sections of Central Government employees considering recourse to a strike in the near future.

(b) Government have offered to discuss the points at issue with the representatives of the employees. Some discussions took place with certain representatives of the employees on 27th July, 1968.

A. R. C. RECOMMENDATION ON LIBERALISATION ON RULES FOR GOVERNMENT SERVANT APPEARING IN I.A.S.

568. **SHRI B. K. MAHANTI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chairman of the Administrative Reforms Commission has suggested liberalisation of rules for the Government servants for; appearing in the I.A.S. examination

(b) if so, what is the nature of suggestion made in this connection ; and

(c) whether Government have considered the suggestion ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) No, Sir.

(b) and (c) Do not arise.

LUFTHANSA SERVICE

569. **SHRI B. K. MAHANTI :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Government of West Germany had proposed to start a Lufthansa Service from Bombay ;

(b) if the answer to part (a) above be in the affirmative, whether the proposal was considered by Government ; and

(c) if so, the decision taken in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) During negotiations between a Delegation of the Government of the Federal Republic of Germany and the Government of India Delegation held in Bonn in September, 1967 and renewed at Delhi in May, 1968, the German Delegation did propose that Lufthansa should be allowed traffic rights at Bombay in addition to the traffic rights which they enjoy at Delhi.

(b) and (c) The Government of India Delegation was unable to agree to this proposal, but was prepared to offer to Lufthansa the choice between Delhi and Bombay. At the suggestion of the German Delegation, it was decided that the negotiations should be resumed some time in October, 1968.

PROMOTION OF TOURISM

570. **SHRI SITARAM JAIPURIA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that fresh impetus would be given to tourists from Europe by the coordination of publicity and travel motivation activity by the Air India and the Directorate of Tourism ;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to attract tourists during the coming season ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.